

BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

Original Application No.155/2025/EZ
(I.A. No.38/2026/EZ)

Rajeev Kumar

.....Applicant

Versus

State of Jharkhand & Ors

.... Respondent(s)

INDEX

S. N.	Particulars	Page No.
1.	Counter Affidavit on Behalf of the Jharkhand State Pollution Control Board. (Respondent No. - 3)	01-09
2.	Annexure-A: True copy of letter no. 1704 dated 26.05.2026	10-11
3.	Annexure-B: True copy of letter no. 101 dated 19.01.2026	12
4.	Annexure-C: True copy of letter no. 487 dated 09.04.2026	12-15
5.	Annexure-D: True copy of letter no. 500 dated 13.04.2026	16-20

Filed by: -

(Surendra Kumar)
Advocate
JSPCB



BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

**Original Application No.155/2025/EZ
(I.A. No.38/2026/EZ)**

Rajeev Kumar

.....Applicant

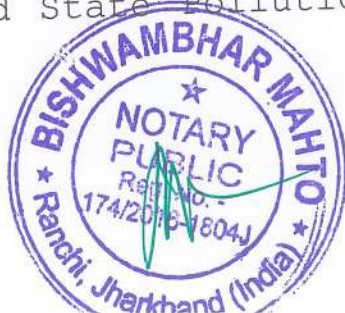
Versus

State of Jharkhand & Ors

.... Respondent(s)

**Counter Affidavit on behalf of Jharkhand State
Pollution Control Board in compliance of the
order dated 07/04/2026**

I, Kumar Manibhushan, son of Lavlesh Kumar Shahi
presently posted as the Environmental Engineer,
Jharkhand State Pollution Control Board, Ranchi and am



Authorised Under Notaries Act 1952
& Notaries Rules 1956 Govt. of
Jharkhand, Ranchi (India)

27 MAY 2026

Ref. No. 1576 Date

duly authorized by the Competent Authority to swear this affidavit and do here by solemnly state and affirm as follows: -

1. That, at present, I am working and posted as the Environmental Engineer, Jharkhand State Pollution Control Board, Ranchi and as such, I am well acquainted with all the facts and circumstances of this case.
2. That, I have gone through the order dated 07/04/2026 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata and has understood the contents therein.
3. That, I have been authorized to swear this affidavit on behalf of the Jharkhand State Pollution Control Board by the Competent Authority. Further, it is stated that I have gone through the relevant files and records in the present case.
4. That, it is humbly stated and submitted that the Eastern Zone Bench of the Hon'ble National Green

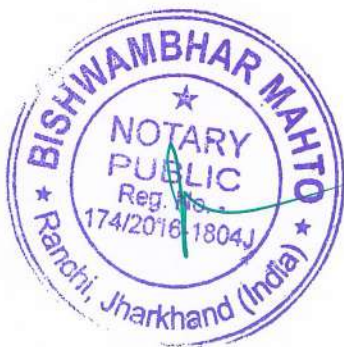


27 MAY 2026

Tribunal Kolkata vide its order dated 07/04/2026 was pleased to grant Jharkhand State Pollution Control Board (Respondent No. 3) one more opportunity for filling responses subject to payment of costs of Rs. 10,000.

5. That, it is humbly stated and submitted that, accordingly, in compliance of the aforesaid order/direction, a Demand draft bearing no.115017 dated 19/05/2026 for Rs. 10,000/- only in favour of Registrar, N.G.T, Eastern Zone Bench, Kolkata payable at Kolakata has been deposited vide letter/ref. no. 1704 dated 26/05/2026 of the Board.

Photocopy of Ref no. 1704 dated 26/05/2026 and Demand draft no. 115017 dated 19/05/2026 for Rs.10,000 is annexed and marked as **Annexure-A**.



27 MAY 2026

6. That, it is humbly stated and submitted that in compliance with the directions issued by Hon'ble NGT, Municipal Commissioner Ranchi was requested vide letter/memo no. 101 dated 19/01/2026 of the Board to provide detailed status report on all Sewage Treatment Plants(STPs) associated with the Harmu river and also the same was forwarded to Regional Officer, JSPCB Ranchi to follow up with Ranchi Municipal Commissioner and get the details within the time.

Photocopy of Ref no.101
dated 19/01/2026 is
annexed and marked as
Annexure-B.

7. That, it is humbly stated and submitted that Regional Officer, JSPCB, Regional Office, Ranchi vide letter no.487 dated 09/04/2026 forwarded the current status report pertaining to the status & functioning of STPs installed along Harmu river as provided by the Ranchi



27 MAY 2026

Municipal Corporation. It is further stated that the STPs reported to be operational were inspected by Regional Office, Ranchi for verification of their current status and functioning.

Photocopy of letter no. 487 dated 09/04/2026 is annexed and marked as **Annexure-C.**

8. That, it is humbly stated and submitted that Regional Officer, JSPCB Regional Office, Ranchi vide letter/memo no. 500 dated 13/04/2026 provided the inspection report relating to Sewage Treatment Plants installed at Harmu River.

Photocopy of letter no. 500 dated 13/04/2026 is annexed and marked as **Annexure-D.**

9. That, it is humbly stated and submitted that the aforesaid inspection report inter-alia states that a total 07 (Seven) nos. of Sewage Treatment Plants

27 MAY 2026



of different capacity have been installed by JUIDCO along the Harmu River stretch. It is further stated that the above report includes observations and recommendations which are as follows:

Observations during Inspection:-

- I. It was observed that STP nos. 02 & 04, having Capacity of 1.0 MLD installed at Hind Piri(Right Bank) and 2.0 MLD at Raddison Blue Bridge (Left Bank), Ranchi respectively were found partially functional at the time of inspection. As per the representative, the Operation & Maintenance (O&M) period of five years (from 01.11.2018 to 31.10.2023) has expired, and these STPs are presently being operated by a caretaker.
- II. As informed by the JUIDCO representative STP-01, STP-05, STP-06. STP-07 and STP-08 are under electrical maintenance.
- III. The construction of the project was completed on 31/10/2018.

27 MAY 2026



IV. The handover process for the project "Rejuvenation and Conservation of Harmu River" is under progress.

V. As per JUIDCO Letter, it has been assured that all the above mentioned STPs are expected to be made fully operational by end of May 2026.

Recommendations:-

- I. Installed STPs should be properly maintained regular cleaning should be carried out.
- II. The concerned authority may be directed to obtain Consent from the JSPC Board.
- III. Responsible agency should be appointed at the earliest for proper operation & Maintenance of STPs.
- IV. Concerned authority must ensure that untreated water should not be discharged into Harmu River

10. That, this Affidavit is filed bonafide and in the interest of justice.

27 MAY 2026



11. That, the statements made in forgoing paragraphs are true to my knowledge and in annexure are true copy of its original.

Kumar Manibhusan

DEPONENT

Signature Attested and
Identification of Lawyers

VERIFICATION:

Verified at Ranchi on this the day of 27 MAY 2026 May, 2026 that the averments & facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

Kumar Manibhusan

DEPONENT

Signature Attested and
Identification of Lawyers



27 MAY 2026

Signature
27/05/26
NOTARY PUBLIC RANCHI



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Ref. No...1704

Ranchi, Dated..26/05/2026

From,

Kumar Manibhushan,
Environmental Engineer.

To,

The Registrar,
Hon'ble National Green Tribunal
Eastern Zone Bench, Kolkata

Sub: - Deposit of Cost of Rs.10,000/-in compliance to the Order dated 07/04/2026 passed by the Hon'ble National Green Tribunal (NGT), Eastern Zone Bench (EZ), Kolkata, in O. A. No.155/2025(EZ) Rajeev Kumar Vs State of Jharkhand -reg.

Sir,

ok In connection with the subject mentioned above, I am directed to inform that the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata vide Order dated 07/04/2026 was pleased to impose a cost of Rs.10,000/- upon the Respondent, Jharkhand State Pollution Control Board and directed to deposit the said amount with the Registrar, National Green Tribunal, Kolkata. Accordingly, in compliance to the said order, a demand draft for Rs. 10,000/- (Rupees Ten Thousand) only is being submitted.

The details of the Demand Draft are as follows:-

Sl no.	Particulars of Demand Draft	Details of the Demand Draft
1.	Name of Issuing Bank/Branch	Indian Bank, Hatia payable at Kolkata Main.
2.	Demand Draft No.	115017
3.	Date of Issue	19/05/2026
4.	Issued in favor of	Registrar, N.G.T, Eastern Zone Bench, Kolkata.

The receipt of the said Demand Draft may please be acknowledged.

Encl: As above.

Yours sincerely

(Signature)
(Kumar Manibhushan)
Environmental Engineer.



27 MAY 2026



(जारीकर्ता शाखा / ISSUING BRANCH)

केवल तीन महीने के लिए वैध Valid for three months only

1	9	0	5	2	0	2	6
	D	D	M	M	Y	Y	Y

RANCHI HATIA MARKET(05889)

मार्गे जाने पर ON DEMAND PAY

या उनके आदेश पर OR ORDER

रुपये RUPEES Ten Thousand Only

प्राप्त मूल्य के लिये अदा करें FOR VALUE RECEIVED

₹

10000.00

इंडियन बैंक की सभी शाखाओं में सममूल्य पर देय।

Payable at par at all branches of Indian Bank

App Name: M S JHARKHAND STATE
POLLUTION

T25/MDDN115017

(अधिकर्ता शाखा / Drawee Branch)
KOLKATA MAIN
04031

T25/MDDN

अधिकृत हस्ताक्षरकर्ता
Authorised Signatory (S.S. No.)

Please sign above

11 1 1 5 0 1 7 0 0 0 0 1 9 0 0 0 0 1 2

16



27 MAY 2026



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Ref. No:

Ranchi, Dated.....

From,

Kumar Manibhushan,
Environmental Engineer.

To

The Municipal Commissioner,
Ranchi Municipal Corporation
Ranchi, Jharkhand

Sub: Order dated 03.09.2025 passed by the Hon'ble NGT, Eastern Zone Bench, Kolkata in O.A. No.155/2025/EZ (Rajeev Kumar vs. State of Jharkhand & Ors.) w.r.t functioning of STPs and pollution of Harmu River-reg.

Sir,

With reference to the subject cited above, the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, vide its order dated 03.09.2025 passed in Original Application No.155/2025/EZ, titled *Rajeev Kumar vs. State of Jharkhand & Ors.*, has taken cognizance of issues relating to discharge of untreated sewage, non-functioning/underperforming Sewage Treatment Plants (STPs), illegal inlets, dumping of solid waste and consequent pollution of Harmu River, Ranchi. A copy of the aforesaid order is enclosed herewith for your kind perusal and necessary action.

It is therefore, requested to take note of the observations made by the Hon'ble Tribunal and ensure appropriate action with regard to proper functioning of STPs, a detailed status report on all STPs associated with the Harmu River, including capacity, performance metrics, and timelines for making them fully operational may please be provided at least 5 days before the next date of hearing. The next date of hearing is proposed on 27.01.2026.

This issues with approval of the Competent Authority.

Encl:A/a

Yours sincerely,

Sd/-

(Kumar Manibhushan)
Environmental Engineer

Dated: 09/01/2026

Memo no: 101

Copy to: The Regional Officer, Ranchi for information and it is hereby directed to follow up with the Ranchi Municipal Commissioner and get the details within the time.



27 MAY 2026

(Kumar Manibhushan)
Environmental Engineer



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद
JHARKHAND STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE, C.T.I. COLONY, E 1, DHURWA, RANCHI

Ref no.- 487

Ranchi, Date :- 09/04/26

From ,

Ashutosh Anand
Regional Officer,
Ranchi.

To,

Sri Kumar Manibhushan,
Environmental Engineer,
Jharkhand State Pollution Control Board,
Ranchi.

Sub: Compliance of order dated 27.01.2026 passed by Hon'ble NGT, Eastern Zone Bench, Kolkata in O.A, No.155/2025/EZ (Rajeev Kumar vs. State of Jharkhand & Ors.) w.r.t functioning of STPs and pollution of Harmu River-reg.

Ref: H.Q JSPCB letter no-940 Ranchi. Dated-02.04.2026.
Sir,

With reference to above subject, and in compliance with the order dated 27.01.2026 passed by Hon'ble NGT, Eastern Zone Bench, Kolkata in O.A. No.155/2025/EZ (Rajeev Kumar vs. State of Jharkhand & Ors.) regarding detailed status report on all STPs associated with Harmu River including capacity, operational status, treatment performance, existing gaps and timeline for achieving full operational.

In this regards Ranchi Municipal Corporation had been contacted and accordingly current status report on STP has been provided by Ranchi Municipal Commission. The same is being enclosed herewith for information and necessary action please.

Enl. - As above.

Yours faithfully

Anand
09/04/26
(Ashutosh Anand)
Regional Officer, Ranchi.
mc

M. Majo
Please
Mjo
1/10/12

~~Mrs. Biganka, Aso~~
~~Please, Urgent~~

15/04/25



27 MAY 2026

Gmail

REGIONAL OFFICE , Ranchi Jharkhand SPCB <roranchi47@gmail.com>

Fwd: Harmu river

1 message

Ranchi Municipal Corporation <support@ranchimunicipal.com>

Thu, Apr 9, 2026 at 1:01 PM

To: "REGIONAL OFFICE , Ranchi Jharkhand SPCB" <roranchi47@gmail.com>

Copy of reply on Order dated 03.09.2025 passed by the Hon'ble NGT, Eastern Zone Bench, Kolkata in O.A.No.155/2025/EZ (Rajeev Kumar vs. State of Jharkhand & Ors.) w.r.t functioning of STPs and pollution of the Harmu River is enclosed for your information and necessary action.

----- Forwarded message -----

From: RAHUL SINGH <apm.rks.juidco@gmail.com>

Date: Wed, Apr 8, 2026 at 6:11 PM

Subject: Harmu river

To: Ranchi Municipal Corporation <support@ranchimunicipal.com>

Sir,
PFA--
Regards
Ranchi Municipal Corporation

"God gave us green.... Let's Keep It Clean"

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2207K

27 MAY 2026



JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED
(A Government of Jharkhand Undertaking)
JUIDCO Bhawan, Kutchery Chowk, Ranchi-834001
E-Mail Id - pdt.juidco@gmail.com, juidcolimited@gmail.com



Letter no: JUIDCO/Harmu O&M/2382/2020(Part C)/-1488

Date: 08/04/2026

From,

Project Manager,
JUIDCO Ltd.
Ranchi, Jharkhand.

To,

Deputy Municipal Commissioner,
Ranchi Municipal Corporation,
Ranchi, Jharkhand.

Subject: Order dated: 03.09.2025 passed by the Hon'ble NGT , Eastern Zone Bench, Kolkata in O.A.No.155/2025/EZ (Rajeev Kumar Vs State of Jharkhand & Ors.) w.r.t functioning of STPs and Pollution of Harmu River-reg.

Ref: Ranchi Municipal Corporation letter no: 41/ Eng, Dated: 06.04.2026

Sir,

With reference to the subject cited above, the details of Sewage Treatment Plants (STPs) based on PHYTORID TECHNOLOGY (Patent Technology of NEERI, Nagpur) that has been constructed at bank of Harmu River are as follows:

S.NO	DESCRIPTION	CAPACITY (10.0MLD)	CHAINAGE	LOCATION
1	STP-01	1.5 MLD	2.0KM	MUKTI DHAM (Leftbank)
2	STP-02	1.0 MLD	2.5KM	HIND PIDHI (RightBank)
3	STP-04	2.0 MLD	4.8KM	RADISSON BLU BRIDGE (Leftbank)
4	STP-05	1.5 MLD	7.4KM	AMRAVATI COLONY (Leftbank)
5	STP-06	2.0 MLD	7.6KM	KUSAI COLONY (RightBank)
6	STP-07	1.0 MLD	10.2KM	21 SHIVLING TEMPLE (Leftbank)
7	STP-08	1.0 MLD	10.3 KM	BARA GHAGHRA (RightBank)
	Total capacity	10.00 MLD		

Operational Status of STPs:

1. STP-02 and STP-04 are currently operational and functioning.
2. STP-01, STP-05, STP-06, STP-07, and STP-08 are presently under electrical maintenance.

All the above-mentioned STPs are expected to be made fully operational by **end of May 2026**.

Further, it is submitted that:

1. The construction (CAPEX) of the project was completed on **31.10.2018**.
2. The Operation & Maintenance (O&M) period was for **05 years**, i.e., from **01.11.2018 to 31.10.2023**.
3. The process for handover of the project titled "**Rejuvenation and Conservation of Harmu River**" is currently under progress.



27 MAY 2026

Thanking You,

Bac...
08/04/2026



झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद
JHARKHAND STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE, C.T.I. COLONY, E-1, DHURWA, RANCHI

Ref no.- 500

Ranchi, Date :- 12/04/2026

From,

Ashutosh Anand
Regional Officer,
Ranchi.

To,

The Member Secretary,
Jharkhand State Pollution Control Board,
Ranchi.

Sub: Compliance of order dated 27.01.2026 passed by Hon'ble NGT, Eastern Zone Bench, Kolkata in O.A, No.155/2025/EZ (Rajeev Kumar vs. State of Jharkhand & Ors.) w.r.t functioning of STPs and pollution of Harmu River-reg.

Ref: H.Q JSPCB letter no-940 Ranchi, Dated-02.04.2026.

Sir,

With reference to the above subject, and in compliance with the order dated 27.01.2026 passed by the Hon'ble NGT, Eastern Zone Bench, Kolkata in O.A. No. 155/2025/EZ (Rajeev Kumar vs. State of Jharkhand & Ors.) regarding the functioning of STPs and pollution of the Harmu River,

In this regard Ranchi Municipal Corporation vide its email dated 09.04.2026 has provided a letter issued by JUIDCO letter no 1488 dated 08.04.2026, pertaining to the status and functioning of STPs. The STPs reported to be operational were subsequently inspected to verify their current status and functioning. The inspection report is enclosed herewith for your kind information and necessary action please.

Enl. - As above.

Yours faithfully

(Signature)
13/04/26
(Ashutosh Anand)
Regional Officer, Ranchi.



27 MAY 2026

Smt Manishushan
Encl
21/4/26
2602
05/05/26

Ms. Manju
Please, write.
Mrs. Biganka, ASO
Please,
07/05/26

13/04/26
05/05/26



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद
JHARKHAND STATE POLLUTION CONTROL BOARD
 REGIONAL OFFICE, C.T.I. COLONY, E-1, DHURWA, RANCHI

Inspection Report of Sewage Treatment Plant (STPs) installed At Harmu River

Inspection of Sewage treatment plant (STPs) installed along Harmu River was done in the light of Hon'ble NGT Order dated 03.09.2025 in O.A.No.155/2025/EZ (Rajeev Kumar Vs State of Jharkhand & Ors.) w.r.t functioning of Sewage treatment plants established to treat the waste water being discharged into Harmu River.

STPs installed at Harmu River were inspected by Smt. Mala Kumari (AEE) as per the instruction of Regional Officer, Ranchi in the presence of Sri Rupesh Kumar Singh & Sri Kamleshwar Rai, on 09.04.2026. Along the Harmu River stretch total 07 nos. of Sewage Treatment Plant based on Phytorid Technology of different capacity have been installed by JUIDCO.

Ranchi Municipal Corporation vide its Email dated 09.04.2026. has provided, the letter issued by JUIDCO Ltd Letter No;1488 dated 08.04.2026 with respect to current status of STPs which is as given below:-

S.No	Description	Capacity (10 MLD)	Chainage	Location
1.	STP-01	1.5 MLD	2.0 Km	Mukti Dham (Left bank)
2.	STP-02	1.0 MLD	2.5 Km	Hind Piri (Right Bank)
3.	STP-04	2.0 MLD	4.8 Km	Radisson Blu Bridge (Left Bank)
4.	STP-05	1.5 MLD	7.4 Km	Amravati Colony (Left Bank)
5.	STP-06	2.0 MLD	7.6 Km	Kusai Colony (Right Bank)
6.	STP-07	1.0 MLD	10.2Km	21 Shivling Temple (Left bank)
7.	STP-08	1.0 MLD	10.3 Km	Bara Ghaghra (Right Bank)

The Sewage Treatment Plants which were said to be in operation were inspected for verification of current status and functioning.

Observations during Inspection: -

- 1). It was observed that STP nos. 02 & 04, having Capacity of 1.0 MLD installed at Hind Piri (Right Bank) and 2.0 MLD at Raddison Blue Bridge (Left Bank), Ranchi respectively were found partially functional at the time of inspection. As per the representative, the



27 MAY 2026

Operation & Maintenance (O&M) period of five years (from 01.11.2018 to 31.10.2023) has expired, and these STPs are presently being operated by a caretaker.

- 2). As informed by the Juidco representative STP-01, STP-05, STP-06, STP-07, and STP-08 are under electrical maintenance.
- 3). The construction of the project was completed on 31.10.2018.
- 4). The handover process for the project "Rejuvenation and Conservation of Harmu River" is under progress.
- 5). As per JUIDCO Letter (Attached herewith), it has been assured that all the above mentioned STPs are expected to be made fully operational by end of May 2026.

Recommendations: -

1. Installed STPs should be properly maintained regular cleaning should be carried out.
2. The concerned authority may be directed to obtain Consent from the JSPC Board.
3. Responsible agency should be appointed at the earliest for proper operation & Maintenance of STPs.
4. Concerned authority must ensure that untreated water should not be discharged into Harmu River.

Mala Kumari
13/04/26

(Mala Kumari)
A.E.E, RO, Ranchi

Ashutosh Anand
13/04/26

(Ashutosh Anand)
Regional Officer, Ranchi



27 MAY 2026

Gmail

REGIONAL OFFICE , Ranchi Jharkhand SPCB <roranchi47@gmail.com>

Fwd: Harmu river

1 message

Ranchi Municipal Corporation <support@ranchimunicipal.com>

Thu, Apr 9, 2026 at 1:01 PM

To: "REGIONAL OFFICE , Ranchi Jharkhand SPCB" <roranchi47@gmail.com>

Copy of reply on Order dated 03.09.2025 passed by the Hon'ble NGT, Eastern Zone Bench, Kolkata in O.A.No.155/2025/EZ (Rajeev Kumar vs. State of Jharkhand & Ors.) w.r.t functioning of STPs and pollution of the Harmu River is enclosed for your information and necessary action.

----- Forwarded message -----

From: RAHUL SINGH <apm.rks.juidco@gmail.com>

Date: Wed, Apr 8, 2026 at 6:11 PM

Subject: Harmu river

To: Ranchi Municipal Corporation <support@ranchimunicipal.com>

Sir,
PFA--
Regards

Ranchi Municipal Corporation

"God gave us green.... Let's Keep It Clean"

IMG_20260408_160414.jpg
2207K



JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED
(A Government of Jharkhand Undertaking)
JUIDCO Bhawan, Kutchery Chowk, Ranchi-834001
E-Mail: juidco@gmail.com, juidcolimited@gmail.com



Letter no: JUIDCO/Harmu O&M/2382/2020(Part C)/-1488

Date: 08/04/2026

From,

Project Manager,
JUIDCO Ltd.
Ranchi, Jharkhand,

To,

Deputy Municipal Commissioner,
Ranchi Municipal Corporation,
Ranchi, Jharkhand.

Subject: Order dated: 03.09.2025 passed by the Hon'ble NGT , Eastern Zone Bench, Kolkata in O.A.No.155/2025/EZ (Rajeev Kumar Vs State of Jharkhand & Ors.) w.r.t functioning of STPs and Pollution of Harmu River-reg.

Ref: Ranchi Municipal Corporation letter no: 41/ Eng, Dated: 06.04.2026

Sir,

With reference to the subject cited above, the details of Sewage Treatment Plants (STPs) based on PHYTORID TECHNOLOGY (Patent Technology of NEERI, Nagpur) that has been constructed at bank of Harmu River are as follows:

S.NO	DESCRIPTION	CAPACITY (10.0MLD)	CHAINAGE	LOCATION
1	STP-01	1.5 MLD	2.0KM	MUKTI DHAM (Leftbank)
2	STP-02	1.0 MLD	2.5KM	HIND PIDHI (RightBank)
3	STP-04	2.0 MLD	4.8KM	RADISSON BLU BRIDGE (Leftbank)
4	STP-05	1.5 MLD	7.4KM	AMRAVATI COLONY (Leftbank)
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6	STP-07	1.0 MLD	10.2KM	21 SHIVLING TEMPLE (Leftbank)
7	STP-08	1.0 MLD	10.3 KM	BARA GHAGHRA (RightBank)
Total capacity		10.00 MLD		

Operational Status of STPs:

1. STP-02 and STP-04 are currently operational and functioning.
2. STP-01, STP-05, STP-06, STP-07, and STP-08 are presently under electrical maintenance.

All the above-mentioned STPs are expected to be made fully operational by end of May 2026.

Further, it is submitted that:

1. The construction (CAPEX) of the project was completed on 31.10.2018.
2. The Operation & Maintenance (O&M) period was for 05 years, i.e., from 01.11.2018 to 31.10.2023.
3. The process for handover of the project titled "Rejuvenation and Conservation of Harmu River" is currently under progress.



27 MAY 2026

Thanking You,

Becce
08/04/2026